

**Annexure – 9**

**Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;**

**Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 ( order received on 26.9.22)**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identificatio n No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
<b>NIL</b>														

DATE 28.02.2024  
PLACE DELHI

ASHOK KUMAR GUPTA  
RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.  
IBBI/IPA-003/IP-N00010/2016-2017/10072